

## Tamil Nadu Appropriation (Vote On Account) Act, 2009

## 6 of 2009

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### Tamil Nadu Appropriation (Vote On Account) Act, 2009

#### 6 of 2009

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the financial year commending on the 1st day of April 2009. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:-

#### 1. Short Title :-

This Act may be called the Tamil Nadu Appropriation (Vote on Account) Act, 2009.

# 2. Withdrawal Of Certain Sums From And Out Of The Consolidated Fund Of The State For A Part Of The Financial Year Commencing On The 1St Day Of April 2009 :-

The State Government may withdraw from and out of the Consolidated Fund of the State sums not exceeding thirty eight thousand five hundred and thirty four crores nine lakhs and fifty seven thousand rupees being moneys required to meet--

(a) the grants made in advance by the Tamil Nadu Legislative Assembly for a part of the financial year commencing on the 1st day of April 2009, as set forth in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State for the said part of that year, as set forth in column (4) of the Schedule.

## 3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund under section 2 shall be appropriated for the services and purposes expressed in the Schedule in relation to that year.

SCHEDULE 1 THE SCHEDULE (See section 2)

Demand Number	Services and purposes		Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)		(3) Rs.	(4) Rs,.	(5) Rs.
1	State Legislature	Revenue Capital Loan	14,42,26,000 	15,14,000 	14,57,40,000 
2	Governor and Council of Ministers	Revenue Capital Loan	12,10,12,000 	3,17,42,000	15,27,54,000 
3	Administration of Justice	Revenue Capital Loan	155,19,18,000 	33,74,69,000	188,93,87,000 
4	Adi-Dravidar and Tribal Welfare Department	Revenue Capital Loan	390,34,06,000 45,83,85,000 1,72,000	2,00,00,000	392,34,06,000 45,83,85,000 1,72,000
5	Agriculture Department	Revenue Capital Loan	872,15,79,000 45,68,27,000	1,000	872,15,80,000 45,68,27,000
6	Animal Husbandry (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	139,73,72,000 86,20,000	1,000	139,73,73,000 86,20,000
7	Fisheries (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	53,60,16,000 16,13,93,000	1,05,000 	53,61,21,000 16,13,93,000
8	Dairy Development (Animal Husbandry, Dairying and Fisheries Department)	Revenue Capital Loan	17,15,50,000 5,65,65,000	1,000	17,15,51,000 5,65,65,000
9	Backward	Revenue	203,04,74,000	1,000	203,04,75,000

	Classes, Most Backward Classes and Minorities Welfare	Capital Loan	14,32,97,000		14,32,97,000
10	Commercial Taxes (Commercial Taxes and Registration Department)	Revenue Capital Loan	130,95,30,000 	1,000	130,95,31,000
11	Stamps and Registration (Commercial Taxes and Registration Department)	Revenue Capital Loan	85,41,08,000 	1,000	85,41,09,000 
12	Co-operation (Co- operation, Food and Consumer Protection Department)	Revenue Capital Loan	229,95,18,000 478,88,36,000 7,20,33,000	1,000	229,95,19,000 478,88,36,000 7,20,33,000
13	Food and Consumer Protection (Co- operation, Food and Consumer Protection Department)	Revenue Capital Loan	1,556,03,09,000 17,51,000 450,00,00,000	1,000	1,556,03,10,000 17,51,000 450,00,00,000
14	Energy Department	Revenue Capital Loan	661,67,68,000 50,00,00,000 1,000	1,000	661,67,69,000 50,00,00,000 1,000
15	Environment and Forests Department	Revenue Capital Loan	121,08,20,000 46,02,89,000	1,000	121,08,21,000 46,02,89,000
16	Finance Department	Revenue Capital Loan	238,83,72,000 13,03,77,000	1,000	238,83,73,000 13,03,77,000
17	Handlooms and Textiles (Handlooms, Handicrafts, Textiles and Khadi Department)	Revenue Capital Loan	266,96,66,000 1,000	1,000	266,96,67,000 1,000
18	Khadi, Village Industries and Handicrafts (Handlooms, Handicrafts, Textiles and	Revenue Capital Loan	40,04,24,000 	1,000	40,04,25,000 

	Khadi Department)				
19	Health and Family Welfare Department	Revenue Capital Loan	1,592,41,72,000 102,93,14,000 	26,60,000 	1,592,68,32,000 102,93,14,000 
20	Higher Education Department	Revenue Capital Loan	714,77,27,000 16,75,53,000	1,000	714,77,28,000 16,75,53,000
21	Highways and Minor Ports Department	Revenue Capital Loan	647,99,20,000 1,543,62,34,000 	6,000 1,000	647,99,26,000 1,543,62,35,000
22	Police (Home, Prohibition and Excise Department)	Revenue Capital Loan	1,353,17,33,000 73,59,95,000 25,00,000	52,50,000 	1,353,69,83,000 73,59,95,000 25,00,000
23	Fire and Rescue Services (Home, Prohibition and Excise Department)	Revenue Capital Loan	81,51,57,000 1,00,00,000	50,000	81,52,07,000 1,00,00,000
24	Prisons (Home, Prohibition and Excise Department)	Revenue Capital Loan	55,27,20,000 1,000	2,000	55,27,22,000 1,000
25	Motor Vehicles Acts- Administration (Home, Prohibition and Excise Department)	Revenue Capital Loan	46,65,64,000 	1,000	46,65,65,000 
26	Housing and Urban Development Department	Revenue Capital Loan	184,62,99,000 437,06,16,000 110,39,45,000	1,000	184,63,00,000 437,06,16,000 110,39,45,000
27	Industries Department	Revenue Capital Loan	128,13,16,000 10,60,01,000 100,00,01,000	1,000	128,13,17,000 10,60,01,000 100,00,01,000